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Date: 24/08/2025

Shriram General Insurance Co. Ltd. Vs Prem Prakash

Court: National Consumer Disputes Redressal Commission

Date of Decision: Jan. 5, 2018

Acts Referred: Motor Vehicles Act, 1988 â€" Section 157

Hon'ble Judges: Prem Narain, Presiding Member

Bench: Single Bench

Advocate: N.K. Chauhan, M.F. Siddiqui

Final Decision: Dismissed

Judgement